

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. **Shri Ashok Basu, Chairman**
2. **Shri K.N. Sinha, Member**
3. **Shri Bhanu Bhushan, Member**
4. **Shri A.H. Jung, Member**

**IA No.11/2005  
In  
Petition No.101/2003**

**In the matter of**

Approval of Transmission tariff for Special Energy Meters in Northern Region for the period from 1.5.2002 to 31.3.2004.

**And in the matter of**

Power Grid Corporation of India Ltd. .... **Applicant**

**Vs**

1. Rajasthan Rajya Vidyut Prasaran Nigam Ltd, Jaipur
2. Himachal Pradesh State Electricity Board, Shimla
3. Punjab State Electricity Board, Patiala
4. Haryana Vidyut Prasaran Nigam Ltd., Panchkula
5. Power Development Department, Govt. of J&K, Jammu
6. Uttar Pradesh Power Corporation Ltd., Lucknow
7. Delhi Transco Ltd., Delhi
8. Chandigarh Administration, Chandigarh
9. Uttaranchal Power Corporation Ltd., Dehradun ... **Respondents**

**ORDER**

The Commission in its order dated 26.4.2005 had directed the petitioner to file certain additional information. The information was to be filed within three weeks of the said order dated 26.4.2005.

2. The petitioner has prayed for extension of time up to 30.6.2005 for compliance of the directions contained in the order dated 26.4.2005 and submission of the information/documents. Time prayed for is allowed. Let the details called for vide order dated 26.4.2005 be filed by 30.6.2005.

3. Accordingly, IA No.11/2005 stands disposed of.

**Sd/-  
(A.H. JUNG)  
MEMBER**

**Sd/-  
(BHANU BHUSHAN)  
MEMBER**

**Sd/-  
(K.N.SINHA)  
MEMBER**

**Sd/-  
(ASHOK BASU)  
CHAIRMAN**

**New Delhi dated the 27<sup>th</sup> May 2005**